GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA UNSTARRED QUESTION NO. 3810 ANSWERED ON 11.12.2019

TERM OF NON-CAPTIVE MINING LEASE

3810. SHRI D.K. SURESH:

Will the Minister of MINES be pleased to state:

- (a) whether it is a fact that the term of non-captive mining leases will expire on March 31, 2020 and if so, the details thereof;
- (b) whether the Government has made any assessment of the impact of expiry on production, disruption in the sector and job losses and if so the details thereof;
- (c) whether the said expiry will lead to loss of more than two lakh jobs apart from creating a serious disruption to the mineral supply chain; and
- (d) if so, the steps proposed to be taken by the Government to address the said issues?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a): As per Section 8A (6) of MMDR Act, 1957, where mineral is used for other than captive purpose the period of lease shall be extended and be deemed to have been extended up to a period ending on 31st March, 2020 with w.e.f the date of expiry of the renewal last made or till the completion of renewal period, if any, or a period of fifty years from the date of grant of such lease, whichever is later. Details are given in annexure.

(b) to (d): Sir, The Government is taking all possible steps to maintain continuity in production and supply of minerals.

Annexure referred to in reply to part (a) of Unstarred Question No. 3810

S. No.	State	Woking Mines expiring on 31.03.2020
1	Andhra Pradesh	4 Blocks (2 Manganese, 1 Limestone, 1 Iron Ore)
2	Gujarat	2 Limestone Blocks
3	Himachal Pradesh	1 Limestone Block
4	Jharkhand	6 Blocks (3 Iron Ore, 2 Iron & Manganese, 1
		Manganese)
5	Karnataka	7 Iron Ore Blocks
6	Odisha	24 Blocks (9 Iron Ore, 8 Iron & Manganese, 4
		Manganese, 3 Chromite)
7	Rajasthan	2 Blocks (1 Iron Ore, 1 Limestone)
Total		46 Blocks (21 Iron Ore, 10 Iron & Manganese, 7
		Manganese, 5 Limestone, 3 Chromite)

Summary of working mines expiring in 2020